

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1A/(MAH)/2017  
MA No.541/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

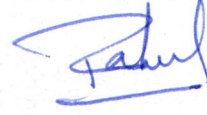
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

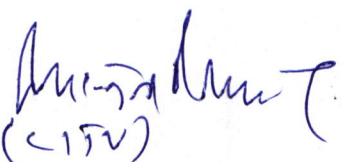
NAME OF THE PARTIES: Engineering Labour Union (CITU)  
V/s.  
UB Engineering Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |             |                                                                    |                                                                                       |
|----|-------------|--------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 1) | Sahul Sinha | Adv. Drakshin Haryanana<br>Bijli Vitran Colltd.<br>V/s. DSK legal. |  |
|----|-------------|--------------------------------------------------------------------|---------------------------------------------------------------------------------------|

|    |              |                                                                      |                                                                                       |
|----|--------------|----------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 2. | ASHISH PYASI | Adv. for i/b Dine<br>L Dine Associates<br>Adv. for entire management |  |
|----|--------------|----------------------------------------------------------------------|---------------------------------------------------------------------------------------|

|    |                |                                                               |                                                                                       |
|----|----------------|---------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 3. | Ajit Abhyankar | Gen. Secretary<br>Party in Person<br>Eng. Labour Union (CITU) |  |
|----|----------------|---------------------------------------------------------------|---------------------------------------------------------------------------------------|

ORDER

MA 541/2017 in CP 1A/I&BP/NCLT/MB/MAH/2017

The MA 541/2017 is dismissed, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)